

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066**

Dated: 04/05/2018

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/05/2018 is circulated for information.

It is worth mentioning that the appeal pendency of 71136 on 01/04/2018 has come down to 71070 as on 01/05/2018.

It is to mention that Hon'ble President has disposed of 510 appeals out of total disposal of 2278 appeals during the month.


07.05.18
(Sunil Kumar)
Technical Officer.

Copy to:-

1. SPS to Hon'ble President, CESTAT for information please.
2. All Hon'ble Members, CESTAT including Regional Benches for information please.
3. S.P.S. to Chief Commissioner (AR), CESTAT, New Delhi.
4. Member (Review), CBEC, North Block, New Delhi.
5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
6. PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website

April,2018

DELHI BENCH

NAME	APPEAL DISPOSED
Justice (Dr.) SATISH CHANDRA	321(+5 at Mumbai + 184 at Ahmadabad)=510
S.K.MOHANTY	55 (+ 21 at Mumbai)=76
V.PADMANABHAN	63 (+ 15 Bangalore)=78
Total	549(Inclusive of 103 By AW M(J) and 7 By AC M(J))

MUMBAI BENCH

NAME	APPEAL DISPOSED
RAMESH NAIR	176
RAJU	31
C J MATHEW	27
Total	249(+11 Previous month and Inclusive of 5 By Hon'ble President and 21 By SKM M(J))

CHENNAI BENCH

NAME	APPEAL DISPOSED
MADHU MOHAN DAMODAR	126(+ 22 Hyderabad)=148
ARCHNA WADHWA	60 (+ 103 at Delhi)=163
SULEKHA BEEVI CS	126
Total	312

KOLKATA BENCH

NAME	APPEAL DISPOSED
P.K.CHOUDHARY	90
Total	90

AHMADABAD BENCH

NAME	APPEAL DISPOSED
D.M.MISHRA	117
Total	355(Inclusive of 184 By Hon'ble President and 54 by DS M(T))

BANGLORE BENCH

NAME	APPEAL DISPOSED
S.S. GARG	164
Total	187 (Inclusive of 15 By VPB M(T) and 6 By DS M(T))

CHANDIGARH BENCH

NAME	APPEAL DISPOSED
ASHOK JINDAL	256
DEVENDER SINGH	13(+54 at Ahmadabad + 6 at Bangalore)=73
Total	269

HYDERABAD BENCH

NAME	APPEAL DISPOSED
M.V.RAVINDARAN	34
P. VENKATA RAO	2
Total	58 (Inclusive of 22 by MMD M(T))

ALLAHABAD BENCH

NAME	APPEAL DISPOSED
ANIL G. SHAKKARWAR	123
ANIL CHOUDHARY	86 (+ 7 at Delhi)=91
Total	209

Total Disposal: -2278*

**Pendency statement of single member cases as on
01/05/2018**

1	Delhi	234	3278
2	Mumbai	314	13136
3	Kolkata	405	8144
4	Chennai	433	10931
5	Bangalore	320	9511
6	Ahmedabad	265	11122
7	Allahabad	363	3892
8	Chandigarh	168	5407
9	Hyderabad	160	5649
	Total	2662	71070

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66
Disposal and Institution for the month of April,2018**

Opening Balance Fresh Institution/
Restored/
Remanded Disposal Pendency

DELHI	3574	253	549	3278
MUMBAI	12982	403	249	13136
KOLKATA	7882	352	90	8144
CHENNAI	10970	273	312	10931
BANGALORE	9523	175	187	9511
AHMEDABAD	11192	285	355	11122
ALLAHABAD	3945	156	209	3892
CHANDIGARH	5480	196	269	5407
HYDERABAD	5588	119	58	5649
TOTAL	71136	2212	2278	71070

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.05.2018.

YEARS	DELHI	MUMBAI	KOLKA	CHENNA	BANG.	AHMED	ALLBD	CHD	HYD
1991							1		
1999									
2000									
2001									
2002									
2003									
2004					2			1	
2005	1	5			6	3	1	12	
2006		7		1	19		5	6	
2007	2	24	7	4	40	3	12	34	
2008	3	46	203	5	167	26	39	44	53
2009	12	431	650	12	565	356	90	141	382
2010	35	811	412	141	597	815	145	331	354
2011	51	845	701	428	660	780	212	389	401
2012	54	1086	588	707	911	856	444	461	612
2013	201	1188	654	1453	889	1560	332	665	593
2014	346	1404	738	1678	1299	1652	514	1007	584
2015	510	1505	706	1767	1145	1292	540	689	455
2016	637	2088	1179	1841	1419	1449	666	526	777
2017	773	2218	1121	1874	1305	1508	520	717	1023
2018	653	1478	1185	1020	487	822	371	384	415
TOTAL	3278	13136	8144	10931	9511	11122	3892	5407	5649

MONTHLY STATEMENT FOR THE MONTH OF April,2018 AS ON 01.05.2018

MONTHLY STATEMENT FOR THE MONTH OF April,2018 AS ON 01.05.2018																													
OPENING BALANCE								FRESH INSTITUTION								APPEAL RESTORED								RECEIVED FROM OTHER BENCHES					
	EXCISE	CUSTOMS	S.TAX	GOLD	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTO	S.TAX	Gold	AD		TOTAL	STAY	EXCISE	CUSTO	S.TAX	AD	TOTAL	STAY	
DELHI	1121	85	2365	0	3	3574	130	129	12	71	0	0	212	1	27	7	22	0	0	0	56	0	26	3	5	0	34	0	
MUMBAI	5282	4603	3097	0	0	12982	25	94	51	256	0	0	401	0	0	0	2	0	0	0	2	0	0	0	0	0	0	0	
KOLKATA	3418	1358	3106	0	0	7882	235	150	80	122	0	0	352	37	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
CHENNAI	3209	2465	5294	2	0	10970	5	72	56	145	0	0	293	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
BANGALORE	2533	1505	5485	0	0	9523	24	58	66	43	0	0	167	1	2	6	0	0	0	0	8	0	0	0	0	0	0	0	
AHMEDABAD	5146	2267	3779	0	0	11192	8	154	47	81	0	0	282	2	1	1	1	0	0	0	3	0	0	0	0	0	0	0	
ALLAHABAD	1844	545	1556	0	0	3945	14	76	9	63	0	0	148	10	0	0	0	0	0	0	6	0	2	0	4	0	6	0	
CHANDIGARH	3296	382	1802	0	0	5480	0	106	6	74	0	0	186	0	4	2	0	0	0	0	0	0	0	0	0	0	0	0	
HYDERABAD	1704	711	3173	0	0	5588	0	32	4	83	0	0	119	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
TOTAL	27553	13921	29657	2	3	71136	441	871	331	938	0	0	2160	51	34	16	25	0	0	0	75	0	30	3	15	0	48	0	
TOTAL																													

1 Sanctioned strength of the Members is 33 and working strength is 21 as on 01.04/2018

2 Figures may be considered as tentative and subject to further verification.

3 Members on leave during the month of April,2018 for 27 no. of days as under.

Note :

- Hon'ble Mr. Justice (Dr.) Satish Chandra, President
- Mrs. Archana Wadhwa, Member (Judicial)
- Sh. M.V. Ravindran, Member (Judicial)
- Sh. Ashok Jindal, Member(Judicial))
- Dr. D. M. Mishra, Member (Judicial)
- Sh. Anil Choudhary, Member(Judicial)
- Sh. S. K. Mohanty, Member (Judicial)
- Sh. Ramesh Nair, Member (Judicial)
- Ms. Sulekha Beevi C.S., Member(Judicial)
- Shri S.S. Garg, Member (Judicial)
- Sh. P. K. Choudhary, Member (Judicial)
- Sh. B. Ravichandran, Member (Technical)
- Sh. Raju,Member(Technical)

- | | | | |
|-----|----|--|-----|
| Nil | 14 | Sh. C.J. Mathews,Member(Technical) | Nil |
| Nil | 15 | Sh. V. Padmanabhan, Member(Technical) | Nil |
| 5 | 16 | Sh. M.M. Damodhar, Member(Technical) | Nil |
| 2 | 17 | Sh. Anil G. Shakkarwar,Member(Technical) | 12 |
| 3 | 18 | Sh. Devender Singh, Member(Technical) | Nil |
| Nil | 19 | Sh. P. Venkata Subba Rao,Member(Technical) | Nil |
| Nil | 20 | Sh. P. Dinesha, Member(Judicial) | 2 |
| Nil | 21 | Sh. C.L. Mahar, Member(Technical) | Nil |
| 2 | | | |
| 1 | | | |
| Nil | | | |
| Nil | | | |
| Nil | | | |

TRANSFER TO OTHER BENCHES						DISPOSAL							CLOSING BALANCE						
EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	gold	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY
38	6	5	0	49	0	336	38	175	0	0	549	4	929	63	2283	0	3	3278	127
0	0	0	0	0	0	118	40	91	0	0	249	14	5258	4614	3264	0	0	13136	11
0	0	0	0	0	0	58	19	13	0	0	90	4	3510	1419	3215	0	0	8144	268
0	0	0	0	0	0	100	70	142	0	0	312	0	3181	2451	5297	2	0	10931	5
0	0	0	0	0	0	38	117	32	0	0	187	5	2555	1460	5496	0	0	9511	19
0	0	0	0	0	0	184	104	67	0	0	355	3	5117	2211	3794	0	0	11122	7
0	0	0	0	0	0	80	112	17	0	0	209	3	1842	442	1608	0	0	3892	21
0	2	0	0	2	0	238	15	16	0	0	269	0	3170	373	1864	0	0	5407	0
0	0	0	0	0	0	41	7	10	0	0	58	0	1695	708	3246	0	0	5649	0
38	8	5	0	51	0	1193	522	563	0	0	2278	33	27257	13741	30067	2	3	71070	458


 07.05.18
 (Sunil Kumar)
 Technical Officer.